GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 2240 Answered on August 02, 2021/Sravana 11, 1943 (Saka)

'Funds for Covid-19 Relief Operations'

2240. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Ministry has allocated funds to various State Governments for Covid-19 relief operations in 2020-21 and 2021-22; and
- (b) If so, the details thereof during the said period, State-wise?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) & (b): The Central Government provides funds for meeting the expenditure on relief provided to the affected people under the State Disaster Response Funds (SDRF) to the States for the notified disasters, in accordance with the approved items and norms. Keeping in view the spread of COVID-19 in the country, the Central Government vide letter dated 14th March 2020, by way of a special one-time dispensation, decided to treat COVID-19 as a notified disaster for the purpose of providing assistance under SDRF towards containment measures in the States.

Consequently, Central Government by way of special onetime dispensation allowed the States to utilize up to 50% of their annual allocation of SDRF for containment measures of COVID-19 in conformity with approved items and norms for the FY 2020-21 and further extended to the financial year 2021-22.

During the financial year 2020-21, an amount of Rs 22,262.43 crore was released to the States under the central share of SDRF. In addition, for the financial year 2021-22, first installment of Central share of SDRF amounting to Rs. 8873.60 crore has been released in advance to all States on 29th April, 2021. State wise details of funds released under SDRF is at Annexure-I.

Moreover, during the financial year 2020-21, funds to the tune of Rs.8257.88 crore have been released by the Ministry of Health and Family Welfare to the States/UTs towards the India COVID-19 Emergency Response and Health System Preparedness Package, through its Contd....2/- Agency National Health Mission (NHM). This amount of Rs.8257.88 crore includes Rs. 110.60 crore towards insurance of health workers. Details of which are given at Annexure-II. This amount is in addition to Rs.1113.21 crore provided to the States in the year 2019-20.

In addition, 'India COVID-19 Emergency Response & Health System Preparedness Package: Phase-II' has also been approved by the Cabinet for 2021-22 with Rs 23,123 crores (with Rs. 15,000 crore as Central Component & Rs 8,123 crore as State component).

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2240 FOR ANSWER ON 02.08.2021 (Annex I & II).

Annexure-I

Central share of SDRF (*Rs in crore*) S.No State 2021-22 (First 2020-21 installment) 1119.00 447.60 **Andhra Pradesh** 1 2 **Arunachal Pradesh** 250.00 100.00 772.00 308.80 3 Assam 1416.00 566.40 4 Bihar 172.80 5 Chhattisgarh 432.00 12.00 4.80 6 Goa 1324.00 7 529.60 Gujarat 491.00 196.40 8 Haryana 409.00 163.60 9 Himachal Pradesh 10 Jharkhand 568.00 227.20 11 Karnataka 791.00 316.40 314.00 125.60 12 Kerala 1820.00 728.00 13 Madhya Pradesh 3222.00 1288.80 14 Maharashtra 42.00 16.80 15 Manipur 66.00 26.40 16 Meghalaya 47.00 18.80 17 Mizoram 41.00 16.40 18 Nagaland 19 Odisha 1604.00 641.60 573.43 20 Punjab 198.00 1481.00 592.40 21 Rajasthan 50.00 20.00 22 Sikkim 1020.00 408.00 23 Tamil Nadu 449.00 179.60 24 Telangana 27.20 68.00 25 Tripura 1933.00 773.20 26 Uttar Pradesh 937.00 374.80 27 Uttarakhand 1011.00 404.40 28 West Bengal Total 22262.43 8873.60

Details of Central Share of State Disaster Response Fund released to the States.

Annexure-II

| S. No. | State/UT | 2020-21 | (Rs in Crore 2021-22 |
|--------------------|-----------------------------|----------|-------------------------|
| <u>5. No.</u> 1 | Andaman & Nicobar Islands | 14.80 | 2.13 |
| 2 | Andhra Pradesh | 422.67 | 62.69 |
| 3 | Arunachal Pradesh | 21.96 | 19.16 |
| 4 | Assam | 216.69 | 109.68 |
| 5 | Bihar | 193.94 | 154.93 |
| 6 | Chandigarh | 35.92 | 0.85 |
| 7 | Chhattisgarh | 109.21 | 56.41 |
| 8 | Dadra & Nagar Haveli | 4.65 | |
| 9 | Daman and Diu | 4.67 | 1.43 |
| 10 | Delhi | 787.91 | 4.53 |
| 11 | Goa | 17.65 | 1.77 |
| 12 | Gujarat | 304.16 | 71.88 |
| 13 | Haryana | 187.71 | 27.36 |
| 14 | Himachal Pradesh | 54.48 | 32.48 |
| 15 | Jammu & Kashmir | 194.58 | 38.65 |
| 16 | Jharkhand | 70.84 | 57.50 |
| 17 | Karnataka | 409.63 | 75.61 |
| 18 | Kerala | 573.96 | 26.08 |
| 19 | Ladakh | 44.77 | 9.38 |
| 20 | Lakshadweep | 0.79 | 0.22 |
| 20 | Madhya Pradesh | 286.57 | 131.15 |
| | | | |
| 22 23 | Maharashtra Manipur | <u> </u> | 123.12 11.60 |
| 23 | Mampur | 19.92 | 12.41 |
| 25 | Mizoram | 8.86 | 5.98 |
| | | | |
| 26 | Nagaland | 10.27 | 8.43 |
| 27 | Odisha | 146.44 | 77.58 |
| 28 | Puducherry | 23.35 | 0.81 |
| 29 | Punjab | 165.28 | 29.83 |
| 30 | Rajasthan | 426.39 | 132.51 |
| 31 | Sikkim | 7.16 | 2.95 |
| 32 | Tamil Nadu | 868.09 | 71.94 |
| 33 | Telangana | 386.37 | 44.80 |
| 34 | Tripura | 23.21 | 12.56 |
| 35 | Uttar Pradesh | 541.56 | 281.98 |
| 36 | Uttarakhand | 72.25 | 36.68 |
| 37 | West Bengal | 295.28 | 90.71 |
| | Total | 8147.28 | 1827.78 |
| | Insurance of Health Workers | 110.60 | 0.00 |
| | Grand Total | 8257.88 | 1827.78 |

State/UT wise details of Central Release of Grants in aid through Agency NHM for management and control COVID-19 during financial year 2020-21 and 2021-22